

TPA. Governemnt approvals for foreign collaboration and import of capital goods for Naphtha Crackers, HDPE and Polypropylene projects have since been received by the Company.

Committee to Suggest Reduction in Government Expenditure

6685. SHRI MORESHWAR SAVE: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether the Governemnt have appointed a Committee to indicate the areas where the Governemnt expenditure can be reduced,

(b) if so, the details regarding its terms of reference, compositon, tenure;

(c) wheher the Committee has submit-

ted its recommendations;

(d) if so, the details thereof; and

(e) the decision taken by the Union Government on each of these recommendations?

THE MINSITER OF STATE FOR PLANNING AND PROGRAMME IMPLEMENTATION (SHRI H.R. BHARDWAJ): (a) Yes, Sir.

(b) Details of terms of reference, composition and tenure of the Committee are given in the office order as per statement attached.

(c) No, Sir.

(d) Does not arise.

(e) Does not arise.

STATEMENT

No. 17/4/91-FR
Government of India
Planning Commission

'Yojana Bhavan'
Sansad Marg,
New Delhi.

Dated 19th February, 1992.

ORDER

Subject: Setting up of Committee of the National Development Council (NDC) on Austerity).

The National Development Council (NDC) in its meeting held on 23rd and 24th December, 1991 has decided to set up a Committee of the National Development Council on Austerity.

2. A Committee of the NDC on Austerity is, accordingly, constituted as under:

1. Shri Biju Patnaik, C.M. Orissa - Chairman

2. Shri Kalyan Singh, G.M. Uttar Pradesh - Member
 3. Shri Gegong Apang, C.M., Arunachal Pradesh - Member
 4. Shri Bhajan Lal, C.M. Haryana - Member
 5. Shri H.R. Bhardwaj - Minister of State for Planning and Programme Implementation - Member
 6. Dr. C.. Rangarajan, Member, Planning Commission - Member - Secretary.
3. The terms of reference of the Committee will be as follows:
1. To take a view on the recent trends and causes of growth of total State Government expenditure and its components.
 - (ii) To identify specific components of increase in expenditure on establishment over recent period where economy can be exercised.
 - (iii) To identify major areas on non-establishment expenditure where measures for reduction can be supported.
 - (iv) To consider certain policy issues having implications for reducing subsidies.
 - (v) To also consider feasible ways and means to reduce interest components of expenditure of the State; and
 - (vi) To suggest specific measures to be taken by the Union Government which may help States to reduce their expenditure.
 4. The committee is authorised to specially invite any other person, Official or Non-Official to participate in the deliberations.
 5. The committee will submit its report within four months for consideration by the National Development Council.
 6. Officials will be entitled to DA/TA from their own establishments. Non-Officials will be paid TA/DA by the Planning Commission.
 7. The Committee will be assisted by Dr. Kalyan M. Raipuria, Adviser (FR) Planning Commission in day to day work.

Sd/-
(N.K. Malhotra)
Dy. Secretary to the Govt. of India

Chairman and Member of the Committee

Copy to :

All Member of the NDC

Members, Planning Commission

Cabinet Secretary

Principal Secretary to P.M.

Secretary to the President of India

Secretary to the Vice president of India

All Secretaries to the Government of India

All Chief Secretaries of State Govts./UTs

PS to Prime Minister

Standard Distribution in Planning Commission

Sd/-

(N.K. Malhotra)

Dy. Secretary to the Govt. of India

[Translation]

Use of Explosive Materials in Quarries and Mines in Orissa.

6686. SHRI MRUTYUNJAYA NAYAK: Will the PRIME MINISTER be pleased to refer to the reply given on December 19, 1991 to the USQ No. 4646 regarding use of explosive material in the mines of Orissa and to state:

(a) whether the informatin has since been collected in this regard;

(b) if so, the details thereof; and

(c) if not, the reasons for delay in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF INUDSTRY (PROF. P. J. KURIEN): (a) and (c). The information referred to in the reply to the Unstarred Question No. 4646 dated 19.12.91 has been laid on he Table of the House on 31.3.1992. in the form of a statement. As per this statement, no information about quarrying and mining in Orissa using explosives without proper storage licence has been received in the Department of Explosives.

(b) Does not arise.